

DIVISION BENCH
COURT - I

O-213

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

CP/81(KB)2023
COMP.APPL/30(KB)2023

CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05TH JULY 2024

IN THE MATTER OF	MR. VOLODYMYR SABADYR VS MAYAPUR CRAFTS PRIVATE LIMITED
UNDER SECTION	SEC. 59 SEC. 241(1) SEC. 242(4)

Appearances via video conference/physically

Mr. Shaunak Mitra, Adv.] For the Petitioner
Mr. Patita Paban Bishwal, Adv.]

Ms. Swapna Chaubey, Adv.] For R-1
Mr. Mohan Ram Goenka, PCS.]
Mr. Navneet Sewok, Adv.]

Mr. Rahul Parasrampurua, Adv.] For R-2
Ms. Archana Beghel, Adv.]

Mr. Udit Agarwal, Adv.] for R4

ORDER

1. Due to paucity of time this matter could not be taken up for hearing today.
2. Post this matter on **21.08.2024**.

**Satyajit Roy
(Court Officer)**